

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 211/MP/2011

Subject : Petition against the arbitrary action of WRLDC by loading transmission losses on the 220 kV lines being used for transfer of power from the generating station of NSPCL to Bhilai Steel Plant.

Date of hearing : 22.9.2016

Coram : Shri Gireesh B. Pradhan, Chairman
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Steel Authority of India Limited (SAIL)

Respondent : Western Regional Load Despatch Centre (WRLDC)

Parties present : Ms. Anushree Bardhan, Advocate, SAIL
Ms. Pragya Singh, Advocate, WRLDC
Ms. S. Usha, WRLDC
Shri S.S. Barpanda, POSOCO

Record of Proceedings

Learned counsel for the petitioner submitted that arguing counsel in the matter is not available due to personal difficulty and requested for short adjournment. Learned counsel for the respondent requested for time to file its reply. Requests was allowed by the Commission.

2. The Commission directed the respondent to file its reply by 27.9.2016 with an advance copy to the petitioner. The Commission directed the respondent that due date of filing the reply should be strictly complied with. No extension shall be granted on that account.
3. The Commission directed to list the petition for hearing on 29.9.2016.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)